

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 113  
IA (CA) No. 18/JPR/2024  
IA (CA) No. 30/JPR/2024  
IA (CA) No. 38/JPR/2024  
IA (CA) No. 39/JPR/2024  
CP No. 07/241-242/JPR/2024  
Under Section 241-242 of  
Companies Act, 2013

**In the matter of:**

**Jagdish Tambi and Ors.**

...Petitioners

**Versus**

**M/s Ksheer Sagar Developers Pvt. Ltd. & Ors.**

...Respondents

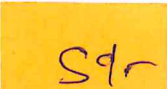
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Petitioner	:	Mohit Khandelwal, Adv.
For the Respondent	:	Rishabh Khandelwal, Adv. Amol Vyas, Adv.

**ORDER**

Heard Mr. Mohit Khandelwal, Adv. appearing on behalf of the Petitioners.  
Mr. Rishabh Khandelwal, Adv. appearing on behalf of the Respondents. List the  
matter on 09.09.2024 at 02:30 PM.

  
(Rajeev Mehrotra)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

August 21, 2024